

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT,
BENGALURU RURAL DISTRICT, BENGALURU OF 19.07.2021**

MORNING SESSION

AFTERNOON SESSION

| STEPS | | OFFICE OBJECTIONS | | HEARING | | 313 STATEMENT | |
|--------------|---------------------|------------------------------|-----------------|----------------|------------------------------|----------------------|------------------|
| 1 | MISC 120/2015 | 10 | EX 3/2021 | 1 | G&WC 21/2021 | 8 | SC 189/2018 |
| 2 | MA 42/2017 | 11 | EX 4/2021 | | | | |
| 3 | RA 96/2019 | 12 | EX 5/2021 | | ARGUMENTS | | CHARGE |
| | | 13 | EX 6/2021 | 2 | MA 55/2017 | 9 | SC 54/2016 |
| | AWAIT NOTICE | 14 | EX 7/2021 | | | 10 | SC 26/2021 |
| 4 | RA 79/2021 | 15 | EX 8/2021 | | FURTHER ARGUMENTS | | |
| 5 | MISC 48/2021 | 16 | P&SC 25/2021 | 3 | RA 22/2014 | | OBJECTION |
| | | | | 4 | RA 179/2019 | 11 | CrI.M. 1066/2021 |
| | AWAIT ORDERS | | EVIDENCE | | | 12 | CrI.M. 1068/2021 |
| 6 | MC 250/2020 | 17 | SC 28/2017 | | HEARING | 13 | CrI.M. 1070/2021 |
| | | 18 | SC 117/2017 | 5 | CRL.A. 89/2018 | 14 | CrI.M. 1074/2021 |
| | COMPLIANCE | 19 | SC 155/2018 | | | 15 | CrI.M. 1085/2021 |
| 7 | P&SC 22/2018 | 20 | SC 156/2018 | | ARGUMENTS | 16 | CrI.M. 1099/2021 |
| 8 | P&SC 22/2019 | 21 | SC 159/2019 | 6 | SC 202/2017 | | |
| | | 22 | SC 206/2019 | 7 | CRL.A. 17/2021 | | |
| | OBJECTION | 23 | SC 129/2020 | | | | |
| 9 | MC 207/2020 | | | | ORDER | | |
| | | | | 1 | CrI.M. 993/2021 | | |
| | | | | 2 | CrI.M. 1090/2021 | | |